

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).5910/2005

RAMCHANDRA

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent(s)

Date: 30/01/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Shivaji M. Jadhav,Adv.

For Respondent(s) Mr. Naresh Kumar, Adv.

Ms. Asha G. Nair ,Adv.

UPON hearing counsel the Court made the following
ORDER

Office has to verify the status of service upon Respondent No.5,
that when notice was issued and its outcome.

List the matter on 11th February, 2008.

(S.G.SHAH)
Registrar